

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) to (c). There is a proposal in the Third Five-Year Plan to set up one Television Centre, i.e., in Bombay. It is also proposed to expand the experimental service in Delhi into a regular educational service for the secondary schools in Delhi area. The setting up of the Centre at Bombay is, however, subject to the condition that foreign exchange becomes available for the purpose.

There is no proposal to extend television to any other centre during the Third Five-Year Plan.

#### Bonus Scheme in Government Presses

\*145. { Shri R. C. Majhi:  
Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have considered the question of extending the incentive bonus scheme to other Government of India presses after the introduction of this scheme in Government Press, New Delhi; and

(b) if so, to how many Government presses this scheme will be extended to?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) The Incentive Bonus Scheme was introduced in the Government of India Press, New Delhi, on an experimental basis for a period of 2 years in the first instance. The question of extending it to the other Government of India Presses will be considered in the light of the results achieved in that Press.

(b) The question does not arise at this stage.

#### तिब्बती शरणार्थी

{ डा० राम सुभग सिंह :  
श्री अजीत सिंह सरहदी :  
श्री प्र० गं० देव :  
\*१४६. { श्री प्र० चं० बरूआ :  
श्री अर्जुन सिंह भदौरिया :  
श्रीमती इला पालचीधरी :  
श्री हेम बरूआ :

क्या रषान मंत्रो यह बताने की कृपा करेगे कि :

(क) क्या यह सच है कि कुछ तिब्बती शरणार्थी पंजाब में लाहौल और स्पिती घाये हैं;

(ख) यदि हां, तो कितने; और

(ग) यह शरणार्थी इन दिनों कहाँ रह रहे हैं ?

विदेश उपमंत्रो (श्रीमती लक्ष्मी मेनन) :  
(क) जी हां ।

(ख) इस साल १५ जुलाई १९६० तक ४२७ शरणार्थी पंजाब में आए ।

(ग) ये शरणार्थी रायसन, पंजाब के एक अस्थायी शिविर में ले जाए जा रहे हैं ।

#### Former French Possessions

\*147. { Shri H. N. Mukerjee:  
Shri M. L. Dwivedi:  
Shri Tangamani:

Will the Prime Minister be pleased to refer to his speech made on the 17th March, 1960 in reply to the Debate on the Demands pertaining to the Ministry of External Affairs and state what steps have been taken to extend the jurisdiction of the Supreme Court to the former French possessions in India?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** The constitutional and legal position for extension of the jurisdiction of